

**Strike by HMT Workers**

331. SHRI KRISHNARAO

NARAYAN DHULAP :

SHRI R. D. JAGTAP

AVERGOANKAR :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that the workers of the Hindustan Machine Tools watch factory at Srinagar had gone on strike in September, 1977; and

(b) if so, what action Government have taken to redress the grievances of the employees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) Presumably, reference is to the tool down strike by the workers of this unit during September, 1977. The matter falls essentially in the State sphere. According to available information, there was a tool down strike by the workers of the HMT watch factory at Srinagar on September 26, 1977 for expeditious acceptance of their demands. The strike was called off on September 27, 1977 following an assurance by the management regarding expeditious implementation of the outstanding demands and resolution of grievances of the workers.

**Setting up of cement plants at Bhilai, Rourkela and Bokaro**

332. SHRI KRISHNARAO

NARAYAN DHULAP :

SHRI R. D. JAGTAP

AVERGOANKAR :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that during his visit to Rourkela in September, 1977 he had directed the Chief Executives of Steel plants at Bhilai, Rourkela and Bokaro to examine the possibility of setting up cement plants of one million tonne capacity at those places; and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) A meeting was held with the Chief Executives of the Steel Authority of India Limited and its subsidiaries at Rourkela on 23rd September, 1977, when it was decided that possibilities of installation of captive cement plants of one million tonnes capacity each at Bhilai, Rourkela and Bokaro should be examined with a view to utilising the surplus blast furnace slag and also the lower grade limestone arising from the captive mines.

(b) Action is being taken by the steel plants to draw up viable scheme.

333. [Transferred to the 24th November, 1977.]

**Pending applications in U.P. Regional Passport Office**

334. SHRI SYED AHMAD HASHMI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what is the number of applications at present pending in the Uttar Pradesh Regional Passport Office for issue of passports; and

(b) what are the reasons for the delay in the disposal of the applications?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b) As on November 1, 1977, there are 17,842 passport applications pending. Of this number, 6,210 applications are held up for want of complete information or documentation. The balance of 11,632 are under processing.

**Commemorative stamps**

335. SHRI F. M. KHAN: Will the Minister of COMMUNICATIONS be pleased to state whether Government

propose to issue commemorative stamps in honour of:

- (i) Mahatma Jotiba Phule;
- (ii) Chhatrapati Shahu Maharaj;
- (iii) Karmaveer Vithal Ranji Shinde; and
- (iv) the late Mar Gregorios of Parumala (of the Orthodox Syrian Church)?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (i) Yes, Sir. The P&T Department will issue a commemorative stamp in honour of Jotirao Phoolay on November 28, 1977.

(ii) A proposal for issue of commemorative stamp in honour of Chhatrapati Shahu Maharaj is under consideration.

(iii) No, Sir.

(iv) No, Sir.

#### Indians migrated to other countries

336. SHRI F. M. KHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Indians who have migrated to foreign countries during the last three years, year-wise and country-wise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Government do not have information about the number of Indians who have left India and have taken up permanent residence abroad. However, the number of passports issued year-wise is as follows:—

1974-75 . . . . .	3,33,988
1975-76 . . . . .	4,71,752
1976-77 . . . . .	6,13,471

But all passport holders may not have actually travelled abroad.

#### Letter thrown into the Indian Tourist Office in New Bond Street, London

337. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a message (typed on a quarter), on a sheet of paper and wrapped round a brick was thrown smashing through the glass pane of the front entrance of the Indian tourist office in New Bond street in London recently;

(b) if so, what are the details thereof; and

(c) what steps Government have taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes, Sir.

(b) At about 0200 hours on 9th October 1977, the police patrol found the front sheet glass window at the Indian tourist office smashed up. The Director of the Tourist Office was informed and she rushed to the office immediately. There, a brick was found to which was tied a typed message of threat addressed to the Prime Minister.

(c) The High Commission of India, London, immediately contacted the local agencies for ensuring adequate protection to the various Government of India offices and their personnel. This has been done.

#### Contract system in Ramnagore Colliery

338. SHRI BHOLA PRASAD:  
SHRI KALYAN ROY :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received a representation, dated the 12th August, 1977 regarding illegal contract system in the Ramnagore colliery under IISCO; and if so, what are the details thereof;